PENDENCY REPORT AS ON 24-02-2020			
SI No.	Case Type	Total	
1	ABLAPL- Anticipatory Bail	7395	
2	ADMLS-Admirality Suits.	9	
3	AHO-Appeal Against High Court Order.	50	
4	ARBA-Appeals under Indian Arbitration Act.	266	
5	ARBP-Petitions under Indian Arbitration Act.	195	
6	AS-Admirality Suit.	1	
7	BLAPL-Bail Application.	3545	
8	CEREF-Reference under Central Excise Act.	22	
9	CMAPL-Miscellaneous Applications.	2450	
10	CMPAT-Company Act.	84	
11	CMP-Civil Miscellaneous Petition	2343	
12	COA-Appeals against judgement in Comp.Pet.	19	
13	COAPL-Appl.in pending Proceeding(Comp. Act.)	2	
14	CONTAC-Appeals against orders in Civil Contempt	5	
15	CONTAR-Appeals against orders in Crl.Cont.mater	1	
16	CONTC-Cotempt of Court Cases (Civil contempt)	4245	
17	Contempt Petition in Cuttack Bench	34	
18	CONTR-Proceeding relating to Criminal Contempt	48	
19	COPET-Orginal Petition (Companies Act.)	134	
20	CRA-Criminal Appeals	1049	
21	CRLA-Appeal against Judgement/Sentence.	9744	
22	CRLLP-Appl.for leave to appeal US 378 Cr.P.C.	1483	
23	CRLMA-Other Miscellaneous Application.	586	
24	CRLMC-Appl.under Sec.482 Cr.P.C.	9901	
25	CRLMP-Criminal Miscellaneous Petition	333	
26	CRLREV-Criminal Revision.	8873	
27	CRMC-Criminal Miscellaneous Case	23	
28	CRP-Revision Petition.	155	
29	CRREV-Criminal Revision	259	
30	CS(OS)-Civil suits.	1	
31	CUSREF-Reference under Customs Act.	3	
32	CVA-Civil Appeals	3	
33	CVREV-Civil Revision.	39	
34	CVRVW-Civil Review.	19	
35	DSREF-Confirmation under Sec.336 Cr.P.C.	5	
36	EC-Execution Case.	3	
37	ELA-Appeals from Judgement in Election Pet.	14	
38	ELPET-Election Petitions.	28	
39	EXFA-Execution First Appeal.	3	
40	EXOS-Execution Application.	4	
41	EXP-Execution Petition.	21	
42	FA-First Appeal	1078	
43	FAO-First Appeal from Orders.	2874	
44	FA(OS)-FA from Judgement in original suits.	1	
45	GA-Government Appeals	112	
46	GCRLA-Government Appeals	390	
47	GUAP-Pet. under Guardianship and Wards Act.	10	
48	IP(M)-Main Petition (Insolvency ACt.)	1	

49	ITA-Appeals Income-tax	376
50	JCRA-Jail Criminal Appeals	15
51	JCRLA-Jail Criminal Appeal	1207
52	JCRLRV-Jail Criminal Revision.	11
53	JCRMC-Jail Criminal Misc.Case.	1
54	LAA-Appeals (Land Acquisition Act)	956
55	LPA-Letters Patent Appeals.	34
56	MACA-Motor Accident Appeals.	6089
57	MAC-Motor Accident Claims.]
58	MA-Miscellaneous Appeals	100
59	MATA-Matrimonial Cases (Appeals)	880
60	MFA-FA against Spl. Jurisdiction Cases.	10
61	MJC-Misc.Judicial Case.	59
62	MSA-SA from judgements in Misc. Cases.	85
63	OCRMC-Original Crl. Miscellaneous Case	100
64	OJC-Original Jurisdiction case (Writ)	1633
65	OREF-References.	-
66	Original Application in Bhubaneswar Bench	20
67	Original Application in Cuttack Bench	19:
68	Original Application (Provisional) in Cuttack Bench	-
69	OS-Original Suit.	
70	OTAPL-Other Tax Applications.	113
71	OTC-Other Tax Case.	6
72	OVTA-Tax Appeal Under OVAT ACt.	
73	RCFA-First Appeals(Rent Control Matters)	-
74	Review Petition in Cuttack Bench	8
75	RFA-FA from Judgement and Decree in Suit	216
76	RPFAM-Revision US 19 of Family Court Act.	1609
77	RSA-Second Appeal from Judgement and Decree.	6643
78	RVWPET-Review Petition.	1785
79	SAO-Second Appeal from Appellate Order.	218
80	SA-Second Appeal	2313
81	SCLP-Pet.for leave to appeal to Supreme Court	-
82	SJC-Special Jurisdiction Case (Tax Matters)	179
83	SM-Suo Motu.	46
84	SPA-Sp.Appeal before DB	I
85	STAPL-Appl.for direction to make a reference.	
86	STREV-Sales Tax Revision.	155
87	TA-Tax Appeal	12
88	TEST-Testamentary Cases.	
89	Transfer Application in Cuttack Bench	
90	TREV-Tax Revesion	99
91	TRPCRL-Transfer Pet.for transfer a Crl.Proc.	262
92	TRP(C)-Transfer Petition under Sec.14 Cr.P.C.	82
93	WA-Appeals before DB against SB Judgement	3178
94	WPCRL-Pet.UA.226 for Writ of Habeas Corpus.	699
95	WP(C)-Writ Petition under Art.226 and 227.	61478
	Grand Total	152835